

**VELLORE DISTRICT JUDICIARY**

**VELLORE DISTRICT LEGAL SERVICES AUTHORITY**

**COUNSELLING AND LEGAL ASSISTANCE FOR WOMEN,  
CHILDREN AND SENIOR CITIZENS  
AT FINGER TIP**

This On-line Counseling Service for Protection of women, children and senior citizens against Domestic Violence is rendered by the District Legal Services Authority in accordance with the instruction of the Hon'ble TamilNadu State Legal Services Authority, issued in compliance with the direction of the Hon'ble National Legal Services Authority. In view of the arising domestic violence against women, children and senior citizens amid this Lock down imposed to control the spread of COVID 19, this Service is invoked to give free counseling to families of aggrieved women, children and senior citizens to make peaceful home. Aggrieved person or any other person on their behalf can invoke this service by just messaging to whatsapp numbers of any one of the Responsible Persons, given below. Their call will be attended immediately. The objective of this service is to protect aggrieved person from domestic violence by counseling and legal assistance if required, and especially making the service available at their finger tip. Aggrieved persons are invited to avail this service.

Chairman,  
District Legal Services Authority,  
Vellore.

# DISTRICT LEGAL SERVICES AUTHORITY, VELLORE

## VELLORE DISTRICT



Secretary/Sub Judge, DLSA Vellore Whatsapp Number	9385472439
Women Help Line / One Stop Centre, Vellore	9944964467 7904321398 (OSC)
Protection Officer, Vellore	9600394037
District Child Protection Officer, Vellore	9080860237
Special Police Officer, Vellore	9367129000

*Just whatsapp*

*your name, age, gender and your Grievance of Domestic Violence of Harassment*

*in short with the respondent name, age and gender.*

***We will get back to you in a few minutes.***

*Free Online Family Counseling.*



*The Chairman/ Principal District Judge,  
District Legal Services Authority,  
Vellore*